

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-17/2004/11039/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 17th November, 2023.

Sub:- **Casual leave.**

Ref:- Letter No.DJK.1927, dtd. 09.11.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.11.2023**, as prayed for. The next senior most Judicial Officer available at the station will be in charge of your Court and Office in your absence.

Yours faithfully,

sd/-
REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2004/11040/dated 17.11.2023

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

17/11/23
REGISTRAR (VIGILANCE)